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Title: Introduction of the Wakf (Amendment) Bill, 2010.

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): I beg to move for leave to introduce a Bill to amend the Wakf Act, 1995.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Wakf Act, 1995."

The motion was adopted.

SHRI SALMAN KHURSHEED: I introduce the Bill.

...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again at 2 p.m.

12.03 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs.

The Lok Sabha re-assembled at Fourteen of the Clock.

(Mr. Deputy Speaker in the Chair)

…(<u>व्यवधान</u>)

उपाध्यक्ष महोदय : कृपया आप सभी लोग बैठ जाइए।

…(<u>व्यवधान</u>)

14.0 Â1/4 hrs.

At this stage Shri Narahari Mahato and some other hon. Members came and stood on the floor near the Table.

उ**पाध्यक्ष महोदय :** कृपया सभी लोग बैठ जाएं_। सदन को चलने दीजिए_।

…(<u>व्यवधान</u>)

14.0 ½ hrs.

At this stage Shri Shailendra Kumar and some other hon. Members came and stood on the floor near the Table.

…(<u>व्यवधान</u>)